

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1616
(TO BE ANSWERED ON THE 15th December 2025)**

**AIR CONNECTIVITY AND FLIGHT MOVEMENTS IN ANDHRA
PRADESH**

1616. SHRI MASTHAN RAO YADAV BEEDHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to increase flight movements in the State of Andhra Pradesh in view of the current 1,194 weekly movements;
- (b) the steps being taken to enhance regional connectivity and introduce new routes under Ude Desh ka Aam Naagrik (UDAN) for underserved districts; and
- (c) whether additional infrastructure support is planned for existing airports to handle increased passenger traffic?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service depending on their operational & commercial viability.

(b) to (c): RCS-UDAN is a market driven scheme in which the unserved and underserved airstrips/airports are listed for bidding by airlines to provide connectivity. Bidding rounds are conducted from time to time for covering more destinations and routes under the scheme. Based on their assessment of demand on particular routes, interested airlines submit their proposals at the time of bidding under UDAN. An airport which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN operations, is developed under the 'Revival of unserved and underserved airports' scheme. On development and readiness of an airport, Selected Airline Operators (SAOs) commence operations on the awarded UDAN routes connecting these airports.

Modernisation and development of infrastructure facilities at the existing airports is a continuous process undertaken by the Airport Operator/Developer depending upon passenger demand, operational safety, airline interest, land availability and

financial viability.
